

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 17th December, 1976.

....

NOTIFICATION
INCOME TAX

No.1585 (F.No.197/131/76-IT(AI) : In exercise of the powers conferred by clause (iv) of sub-section (230) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Sri Ramkrishna Ashram, Nimpath' for the purpose of the said section for and from assessment year(s) 1974-75.

Sd/-

(M. SPASTRI)

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Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

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1. The Secretary, Sri Ramkrishna Ashram, P.O.Nimpath Ashram, 24, Parganas, West Bengal.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with reference to his letter No. Assmt./7558/CT, dated 9.11.76.
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(R.V. RAJAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITA-I/1565/422/RS&P/7

P&F/IA

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NOTIFICATION
TAXES

No.1585 (F.No.197/131/76-IT(AI) : In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Sri Ramkrishna Ashram, Nimpith' for the purpose of the said section for and from assessment year(s) 1974-75.

Sd/-

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